

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 102  
TO BE ANSWERED ON 04.12.2023**

**MIGRANT CHILD LABOUR**

**102. DR. SHASHI THAROOR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of migrant child labour in the country as a whole and particularly in Kerala State during the period 2019-22; and**  
**(b) the details of child labour (inter-State and intra-State) rescued in each State by the Labour Department during the years 2019-22?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): The Government has enacted the Child Labour (Prohibition & Regulation) Act, 1986 which was amended in 2016. The amended Act is called the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986. The Act provides for complete prohibition of work or employment of children below 14 years in any occupation and process and adolescents in the age group of 14 to 18 years in hazardous occupations and processes. As per "Crime in India" a publication of National Crime Records Bureau, 772, 476 and 613 number of cases were registered during calendar year 2019, 2020 and 2021 respectively under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 in the country. State-wise details are annexed.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 102 FOR 04.12.2023 RAISED BY DR. SHASHI THAROOR REGARDING MIGRANT CHILD LABOUR.**

**Number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, State / Union Territories -wise:**

Sl	State/UT	2019	2020	2021
1	Andhra Pradesh	2	37	12
2	Arunachal Pradesh	0	1	0
3	Assam	68	40	78
4	Bihar	15	3	14
5	Chhattisgarh	2	0	0
6	Gujarat	64	39	40
7	Haryana	11	1	12
8	Himachal Pradesh	0	1	0
9	Jharkhand	18	27	5
10	Karnataka	83	54	58
11	Kerala	2	0	3
12	Madhya Pradesh	4	1	5
13	Maharashtra	53	29	57
14	Meghalaya	2	0	0
15	Odisha	0	0	6
16	Punjab	8	11	8
17	Rajasthan	48	30	19
18	Tamil Nadu	3	2	26
19	Telangana	314	147	224
20	Tripura	0	1	0
21	Uttar Pradesh	9	1	1
22	Uttarakhand	27	41	25
23	West Bengal	7	3	2
24	Chandigarh	0	1	7
25	D&N Haveli and Daman & Diu+	2	0	0
26	Delhi	30	6	11
	<b>TOTAL</b>	<b>772</b>	<b>476</b>	<b>613</b>

Source: Crime in India, National Crime Records Bureau\*\*\*

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